

(c) wrongly accepting the prejudicial advice of the law officer;

(d) corrupt practices in favouring his subordinates.

These were forwarded to the Chairman, Calcutta Dock Labour Board for appropriate action. In one case, allegations were made about favouritism and nepotism in the matter of certain appointments. The Chairman of the Dock Labour Board has stated that the allegations have no substance.

In another case, an advocate alleged that the Deputy Chairman and Law Officer, Calcutta Dock Labour Board were discriminating against him in the matter of allocation of legal cases and that Dock Labour Board was paying larger sums to another advocate for conducting the cases of the Board. The Chairman, Calcutta Dock Labour Board has enquired into the allegations and found them to be baseless.

इट्टवढल डें रेडियो स्टेशन और टेलीविजन केन्द्र की स्थापना

2178. श्री अर्जुन सिंह भदौरिया : क्या सूचना और प्रसारण मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार पांचवीं पंचवर्षीय योजना के दौरान इट्टवढल डें एक रेडियो स्टेशन और एक टेलीविजन केन्द्र स्थापित करने का है ; और

(ख) यदि हां, तो क्या इस प्रयोजन के लिए स्थान चुनने के विचार से वर्ष 1977-78 डें कोई सर्वेक्षण किया जायेगा ?

सूचना और प्रसारण मन्त्री (श्री लाल कृष्ण आडवानी) : (क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

Cochin Port

2179. SHRI M. RAM GOPAL REDDY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether work at Cochin Port remained paralysed during the first week of May, 1977; and

(b) if so, the reasons thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Loading and unloading operations on all ships in Cochin Port could not take place from 6 P.M. on 4-5-1977 to 5 P.M. on 6-5-1977.

(b) The registered dock workers resorted to a lightning strike in protest against suspension of seven workers for refusal to carry out orders.

Change in investment Pattern in Coal Mines

2180. SHRI RAMGOPAL REDDY: Will the Minister of ENERGY be pleased to state:

(a) whether Government propose to make radical change in the investment pattern in coal mines; and

(b) if so, broad outlines thereof?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) No Sir, there is no such proposal under consideration of the Government.

(b) Does not arise.

राज्यों डें उर्दू को दूसरी भाषा के रूप डें मान्यता देना

2181. श्री उग्र सेन : क्या गृह मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या के द्रीय सरकार का विचार ऐसे राज्यों डें जिनमें उर्दू बोलने वाली जनता